

setting up of 460 new units providing direct employment to 26,000 rural people, of which over 10,000 will be women.

- (v) **National Programme on Beekeeping** : The programme is of 3 years' duration. It envisages setting up of 129 projects in 96 districts for generating employment to 50,000 persons.

(c) and (d) To achieve this objective, financial support of Rs. 5600 crores has been estimated out of which two third has to be met from the Institutional Finance and rest one third from budgetary support from the Government of India. Government of India has also provided guarantee of Rs. 1000 crores to enable KVIC for availing loans from a consortium of banks for implementation of the schemes.

(e) the nodal agency for these programmes in KVIC which gets the schemes executed through Non-Government Organisations/DRDA/good institutions registered with KVIC & State KVI Boards engaged in rural development activities.

Oil Terminals

5182. DR. M. JAGANNATH : Will the PRIME MINISTER be pleased to state :

(a) whether IOC proposes to construct oil terminals at Vijayawada Rajahmundry, Visakhapatnam, Kakinada and bulk depots at Peddapalli, Cuddapah, Nizamabad and Ongole; and

(b) when the projects are likely to be started and the target date for the completion of the project ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Yes, Sir.

(b) The details of the projects and their status are as under :

Location	Tankage	Status	Target date for Completion
1	2	3	4
Vijayawada	50,000 KL	Land acquisition in progress.	36 months after land take-over.
Rajahmundry	29,000 KL	Land acquisition in progress.	36 months after land take-over.
Visakhapatnam	60,000 KL	Land is under identification.	36 months after land take-over.
Kakinada	60,000 KL	Land taken over.	End of 1999.
Peddapalli	7,200 KL	Land under identification.	36 months after take over of land.

1	2	3	4
Nizamabad	10,000 KL	Land under identification	36 months after take-over of land
Ongole	12,500 KL	Work in progress.	October, 1997.

[Translation]

National Social Assistance Programme

5183. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the names of the States where National Social Assistance Programme has been launched;

(b) the names of the districts of Uttar Pradesh to whom funds have been released from 15th August, 1995 onwards, district-wise;

(c) whether the officers of Fatehpur and Banda districts have drawn money;

(d) whether the State and Central Governments have received complaints about drawing of money on bogus names;

(e) if so, the details thereof;

(f) whether any enquiry would be conducted in this regard;

(g) if so the details thereof; and

(h) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) The National Social Assistance Programme is under implementation in all the States and Union Territories of the country with effect from 15.8.1995.

(b) The Statements I and II giving the names of the districts of Uttar Pradesh to which funds have been released from 15th August, 1995, onwards are attached.

(c) No complaint has been received regarding non-receipt of funds released to the districts of Fatehpur and Banda.

(d) No such complaint has been received so far.

(e) to (h) Does not arise.